

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:5026
ANSWERED ON:28.04.2005
GRANT OF SHORT SERVICE COMMISSION IN INDIAN NAVY
Sajjan Kumar Shri

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government is contemplating to grant short service commission in the Indian Navy to the commercial license holders of sail ships;
- (b) if so, the details thereof; and
- (c) the number of persons likely to be given commission?

Answer

MINISTER OF DEFENCE (SHRI PRANAB MUKHERJEE)

(a) to (c): Commercial license holders of sail ships are eligible to apply for Short Service Commission in Navy if they fulfill the age and educational criteria prescribed for recruitment in Navy. There are no earmarked vacancies. Those persons who qualify in Services Selection Board and come within merits, are granted Short Service Commission.